

T.C.P No. 53/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017

NAME OF THE PARTIES: Mr. Tamil Rajan Mariappan
V/s.
M/s. Velex Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Supriya Majumdar	Advocate for Petitioner.	Supriya
②	Dnyaneshwar Jadhav Rupesh Aete	Advocates for the respondents — 1/6 legal partner.	[Signature]

ORDER

TCP 53/397-398/NCLT/MB/MAH/2015

Owing to paucity of time, list this matter on 31.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)